

**Title:** Introduction of the Compulsory Military Training Bill,2000.

**15.42 hrs.**

**SHRI VILAS MUTTEMWAR (NAGPUR):** I beg to move for leave to introduce a Bill to make military training compulsory for all able-bodied persons and for matters connected therewith.

**MR. CHAIRMAN:** The question is:

"That leave be granted to introduce a Bill to make military training compulsory for all able-bodied persons and for matters connected therewith. "

*The motion was adopted.*

**SHRI VILAS MUTTEMWAR :** I introduce the Bill.

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